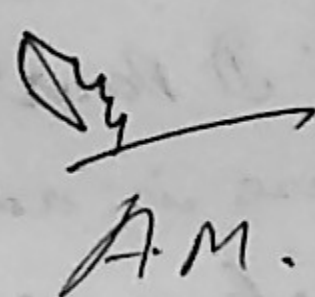
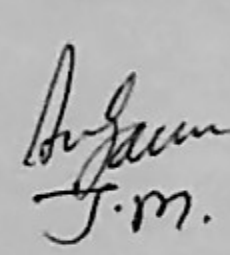
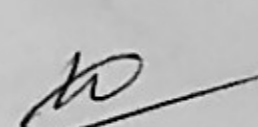
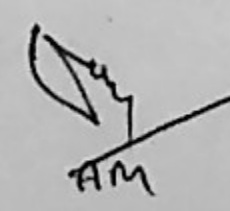
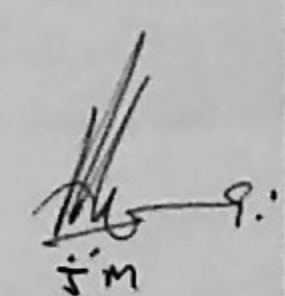


ORDER SHEET

O.A / MA / RA / CP NO. 270 OF 2007Applicant/s O.P. Pathik Respdts. U.O. 2 & 3Advocate for Applicant/s Sh. K.K. Mishra Advocate for Respondent/s Sh. D. Awasthi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
	<u>12-10-2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mr. D.C. Lakha, A.M. Shri K.K. Mishra, Counsel for the applicant is present. None for the respondents. List for final disposal on 05-01-2010.  A.M.  J.M. 	
<u>H.O.R.</u> O.A. admitted on 10/5/07. Counter affidavit and rejoinder in Exchanged. MA are allowed on 11/5/09. Case ripe for hearing. <u>Prmag</u> 29/12/09 So (C)	<u>05.01.2010</u> Hon'ble Mr. Ashok S. Karamadi, JM Hon'ble Mr. D.C. Lakha, AM No representation is made on behalf of applicant even on the revised call. Accordingly O.A. is dismissed in default and for non-prosecution.  AM  JM	